

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 220 OF 2015

Dated: 26th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Tata Sponge Iron Ltd.

... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Mr. A.K. Parija
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. R. K. Mehta
Ms. Himanshi Andley for R-2 & R-3

Mr. R. B. Sharma for R-4 & R-5

ORDER

We have heard the learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant, Mr. R.K. Mehta, appearing for Respondent No. 2 & 3 and Mr. R.B. Sharma appearing for Respondent No. 4 & 5 for sometime.

List the matter on **27.11.2018** on the top of the Board.

(S.D. Dubey)
Technical Member
Js/pk

(Justice N.K. Patil)
Judicial Member